

**MINUTES OF THE MEETING NO. 01 (2018-19) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 27.04.2018 AT 03.00 P.M. AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.**

Meeting No. 01 (2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 27.04.2018 at 03.00 P.M. in Room No. 04, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Dr. D.K. Srivastava, Asstt. Commissioner (QC), DoAC&FW
- (ii) Dr. Anup Kainthola, QI (Trade) D/o AHD&F
- (iii) Shri Vinod Kumar, Technical Officer, M/o EF&CC (SU Division)
- (iv) Shri Arun P. Kohad, Section Officer, Deptt. of Defence Production

In attendance:

- (i) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (ii) Shri Vinod Kumar Sharma, FTDO

3. **Altogether 29 applications (including 23 deferred cases) were considered by the EFC, out of which 08 cases were approved (including 02 post-facto approvals), 02 cases dropped and remaining 19 cases deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:**

| Sl. No. | Name of the Firm and File No. | Product Quantity and FOB Value | Date of receipt of application | Decision of EFC / remark |
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**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)**

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| 1. | M/s Frost International Ltd., New Delhi<br>F.No.01/91/110/31/AM18/EC            | 5,00,000 MT Sulphur Granular / Crushed for FOB value of USD 50,000,000 | 26.07.2017 received on 18.08.2017 | <b>Approved as per the NOC of DoC&amp;FW (INM Division),</b> vide O.M. No. 3-4/2018 Fert. Law. dated 02.04.2018, for export of 5,00,000 MT Sulphur Granular / Crushed per annum by M/s Frost International Ltd., New Delhi<br><br>The EFC noted that the material is neither being imported from India nor it is being discharged in any station in India.<br><br>EFC granted permission subject to third country export of the subject item. |
| 2. | M/s East West Seed India Pvt. Ltd., Aurangabad<br>F.No. 01/91/110/176/AM18/EC   | Export of Onion Seed Prema and Dayo.                                   | 20.02.2018                        | In view of no response from the firm despite repeated reminders, the <b>EFC decided to drop the case from active agenda.</b>                                                                                                                                                                                                                                                                                                                  |
| 3  | M/s. Green Jackpot Commodities, Balasore, Orissa<br>F.No. 01/91/110/208/AM18/EC | 25 MT of Nuxvomica seed for FOB value USD 32000                        | 13.03.2018                        | <b>EFC approved the case for export of 25 MT of Nuxvomica seed to Bangladesh by M/s. Green Jackpot Commodities, Balasore, Orissa.</b>                                                                                                                                                                                                                                                                                                         |

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|  |  |  |  | The EFC noted that similar case for export of Strychnos Whole (Strychnos Nux Vomica) was allowed in July, 2017 with the permission of Ministry of AYUSH, vide O.M. No. K1103/01/2017-DCC (Ayush) dated 28.07.2017. The Ministry of AYUSH had stated that 'Strychnos Nux Vomica Semen' does not fall under the Prohibited list of 29 plants notified by DGFT on 14.10.1998 and is part of list of 242 highly traded medicinal plants. Therefore, they have no objection to the proposed export. |
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#### DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHD&F)

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| 4. | M/s. Bidhata Suppliers, Kolkata<br>F.No.01/91/110/191/AM18/EC | 10 Live Horses (thoroughbred) for a FOB value of USD 112250.00 | 07.03.2018 | <b>Approved as per the NOC of DAHD&amp;F</b> , vide O.M. No. 110-111/2017 (NF-T) dated 13.04.2018, for export of 10 nos. of Live Horses (thoroughbred) to Bangladesh by M/s. Bidhata Suppliers, Kolkata |
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#### MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

|   |                                                                                           |                                                                                                                                                         |                                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
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| 5 | M/s United State Pharmacopeia Pvt. Ltd., Hyderabad<br>F.No.01/91/171/65/AM17/EC           | 7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058                                                                        | 14.06.2016 received on 22.06.2016                | <b>Deferred</b> due to want of NOC from MOEF&CC (Ozone Cell).<br><br>Ozone Cell vide email dated 25.04.2018 has informed that the registration of Enterprise under ODS Rules, 2000 is under process and the case is being resolved within the domestic and international statutory obligation of the intended item (1,1,1 trichloroethane), a globally phased out chemical.<br><br><b>The EFC noted that the time taken by Ozone Cell of MOEF&amp;CC in finalizing their comments / recommendation on various cases is considerably on higher side and it was decided to make a reference to Secretary, MOEF&amp;CC from Secretary Commerce / DGFT.</b> |
| 6 | M/s Hare Rama Hare Krishna Industries, Hyderabad, Telengana<br>F.No.01/91/110/126/AM18/EC | Total 7171 Kgs. Value added Red Sanders Wood Chips and Value added Red Sanders Wood Furniture Square sizes / Planks for total FOB value of USD 43026.00 | 20.12.2017                                       | In view of no response from the firm despite repeated reminders, the <b>EFC decided to drop the case from active agenda.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 7 | M/s. Pisces Corporation, Navi Mumbai<br>F.No.01/91/110/130/AM18/EC                        | 195.83 kg of Red Sanders Wood for FOB value of USD 17624.70                                                                                             | 01.12.2017 received on 27.12.2017 and 02.01.2018 | <b>Deferred</b> due to want of NOC from <b>MOEF&amp;CC</b> (SU Division).                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |

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| 8  | M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi<br>F.No.01/91/110/128/AM18/EC | 200 MT of `D-oiled Spent Dust of Sandalwood` for FOB value of USD 80,000                                                               | 14.12.2017 received on 18.12.2017 | <b>Deferred</b> due to want of NOC from <b>MOEF&amp;CC</b> (SU Division).                                                                                                                                                                                                                                                  |
| 9  | M/s. Sai Lalith Fragrances, Chennai<br>F.No. 01/91/110/88/AM18/EC                            | 1000 Kg. Machine Finished Sandal Wood Chips upto 50 Gms. for FOB Value US\$ 1,65,625                                                   | 08.11.2018                        | <b>Deferred</b> due to want of NOC from <b>MOEF&amp;CC</b> (SU Division).<br><br><b>The EFC noted that the time taken by SU Division of MOEF&amp;CC in finalizing their comments / recommendation on various cases is considerably on higher side and it was decided to make a reference to DG, MOEF&amp;CC from DGFT.</b> |
| 10 | M/s Gujarat Fluorochemicals Ltd.,Noida (U.P.).<br>F.No.01/91/110/159/AM18/EC                 | 3000 MT Monochloro Difluoro Methane (R 22 of HCFC-22) for FOB value of USD 13500000                                                    | 08.02.2018                        | <b>Deferred</b> due to want of NOC/comments from MOEF&CC (Ozone Cell)                                                                                                                                                                                                                                                      |
| 11 | M/s Sree Balaji International, Chennai<br>F.No. 01/91/110/184/AM18/EC                        | 60.132 MT Small Pisces of Sandal Wood, Sandal Wood Powder Proudced from Sandal Wood for FOB Value USD1773894.                          | 06.02.2018                        | <b>Deferred</b> due to want of NOC/comments from MOEF&CC (SU Division)                                                                                                                                                                                                                                                     |
| 12 | M/s. Serum Institute of India Pvt. Ltd., Pune<br>F.No. 01/91/100/205/AM18/EC                 | Vero CCL-81 Master Cell & working cell for FOB value USD 570.00                                                                        | 09.03.2018                        | <b>Approved Post Facto by EFC.</b><br><br>Based on NOC of MoEFCC (Wildlife Division) vide O.M. No. 3-32/2018/WL dated 03.04.2018, permission has been granted with the approval of Chairman, EFC on Ex-Post facto basis.                                                                                                   |
| 13 | M/s. Raati Ranjan Impex, Chennai<br>F.No. 01/91/110/210/AM18/EC                              | 65.380 MTs of "Red Sanders Wood –in VAP form of Furniture sizes" for FOB value of USD 2353680.00                                       | 26.03.2018                        | <b>Deferred</b> due to want of NOC/comments from MOEF&CC (SU Division)                                                                                                                                                                                                                                                     |
| 14 | M/s. Subinoy Karfa, Distt. Hooghly (W.B.)<br>F.No. 01/91/110/211/AM18/EC                     | 17.259693 MTs of "Red Sanders –in VAP form of furniture sizes" for FOB value of USD 621348.95                                          | 26.03.2018                        | <b>Deferred</b> due to want of NOC/comments from MOEF&CC (SU Division)                                                                                                                                                                                                                                                     |
| 15 | M/s. Kolkata Traders, Kolkata<br>F.No. 01/91/110/213/AM18/EC                                 | 17.259693 MTs of "Red Sanders –in VAP form of furniture sizes" for FOB value of USD 547430.76                                          | 26.03.2018                        | <b>Deferred</b> due to want of NOC/comments from MOEF&CC (SU Division)                                                                                                                                                                                                                                                     |
| 16 | M/s. SRF Ltd., Gurgaon<br>F.No. 01/91/110/0001/AM19                                          | 2000 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R-22 OR HCFC-22)" for FOB value between USD 24,00,000.00 and USD 5,00,00,000.00 | 02.04.2018                        | <b>Deferred</b> due to want of NOC/comments from MOEF&CC (SU Division)                                                                                                                                                                                                                                                     |

## DEPARTMENT OF FERTILIZERS

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| 17 | M/s Kronox Lab Sciences Pvt. Ltd., Vadodara<br>01/91/110/178/AM18/EC                     | Export of High Purity Urea of 200 MT for FOB value of USD 7,00,000.00 | 21.02.2018  | <b>Deferred</b> due to want of comments /NOC from the Deptt. of Fertilizers.                                                                                                                                                                                                                                                                                                                                   |
| 18 | M/s Silverline Fertilizers Pvt. Ltd., Chennai<br>01/91/110/180/AM18/EC                   | 1500 MT Granulated SSP for FOB Value 186750.                          | 23.02.2018  | <b>Approved as per the NOC of</b> Deptt. of Fertilizers, vide O.M. No. 25011/3/2018-P&K dated 25.04.2018, for export of 1500 MT Granulated Single Super Phosphate to Sri Lanka subject to condition that the firm M/s Silverline Fertilizers Pvt. Ltd., Chennai or M/s Vinayaka Agro Fertilizers Pvt. Ltd., the manufacturer shall not claim any subsidy on the exported material or inputs thereof in future. |
| 19 | M/s Silverline Fertilizers Pvt. Ltd., Chennai<br>01/91/110/185/AM18/EC                   | Export of 315 MT Granulated SSP for FOB value USD 52447               | 05.03.2018  | <b>Deferred</b> due to want of comments /NOC from the Deptt. of Fertilizers.                                                                                                                                                                                                                                                                                                                                   |
| 20 | M/s. Geolife Agritech India Pvt., Ltd.,<br>F.No.01/91/110/160/AM18/EC                    | Export of fertilizers for FOB value of USD 38,28,125/-                | 08.02.25018 | <b>Deferred</b> due to want of comments /NOC from the Deptt. of Fertilizers.                                                                                                                                                                                                                                                                                                                                   |
| 21 | M/s. Geolife Agritech India Pvt., Ltd.,<br>F.No.01/91/110/161/AM18/EC                    | Export of fertilizers for FOB value of USD 1,02,61,538/-              | 08.02.25018 | <b>Deferred</b> due to want of comments /NOC from the Deptt. of Fertilizers.                                                                                                                                                                                                                                                                                                                                   |
| 22 | M/s. Savio Bio Organic and Fertilizers Pvt. Ltd., Khanpur<br>F.No. 01/91/110/195/AM18/EC | 50,000 MT of NPK Fertilizer for total FOB USD 1,00,00,000/-           | 09.03.2018  | <b>Deferred</b> due to want of comments /NOC from the Deptt. of Fertilizers.                                                                                                                                                                                                                                                                                                                                   |

## DEPARTMENT OF HEAVY INDUSTRIES (DHI)

### DEPARTMENT OF DEFENCE PRODUCTION (DDP)

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| 23 | M/s. DCM Shriram Industries, New Delhi<br>F.No. 01/91/110/194/AM18/EC | Export and re-import of two numbers of "Ford Endeavour Cars (SUV) for a total FOB value of ISD 64,486.37 | 12.03.2018 | <p><b>Cleared from export angle.</b></p> <p>The EFC noted that the export of vehicle / car [ other than those specified under Sl. No. 203 (manufactured prior to 01.01.1950), Chapter 87, Schedule 2 Export Policy] are free for export.</p> <p>EFC decided to seek inputs of Import Division of DGFT for clearance of the case for re-import of exported vehicles after Bullet Proofing work and other value addition if any, in Israel</p> |
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## MINISTRY OF MINES

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| 24 | M/s Ashapura Minechem Limited Mumbai<br>F.No.01/91/110/76/AM17/EC | 50,000 MT Washed Silica Sand | 22.12.2017 (clarification received on 11.01.2018) | <b>Deferred</b> due to want of NOC from Ministry of Mines. It has been informed by the Ministry of Mines that they had called for comments of Mining Deptt., Govt. of Gujarat, which are awaited. |
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| 25 | M/s. Fugro Survey (India) Pvt. Ltd., Mumbai<br>F.No. 01/91/110/186/AM18/EC | 8 MT Seabed Soil Sample for FOB value of USD 400 | 27.02.2018 | <b>Approved Post Facto by EFC.</b><br><br>Based on NOC of MoEFCC vide O.M. No. 5-2/2015-SU (Pt.) (Vol. III) dated 26.02.2018, permission was granted with the approval of Chairman, EFC on Ex-Post facto basis. |
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#### MINISTRY OF PETROLEUM & NATURAL GAS (MOPNG):

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| 26 | M/s Vedanta Limited, Mumbai<br>F.No.01/91/110/140/AM-18/EC | 20 MT Crude Oil sample for testing purposes without any commercial value. | 02.01.2018<br>(revised application on 07.02.2017) | <b>Deferred</b> due to want of NOC from MoPNG. |
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#### Additional Agenda

#### MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

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| 27 | M/s. V.M. Maniyar Exports, Surat<br>F.No. 01/91/110/02/AM19/EC | 72530 Kgs. Sandalwood Products                           | 16.04.2018 | <b>Deferred</b> due to want of NOC/comments from MOEF&CC. |
| 28 | M/s Sai Lalith Fragrance, Chennai<br>F.No.01/91/110/03/AM19/EC | 1000 Kgs. Machine finished Sandalwood Chips up to 50 Gms | 12.04.2018 | <b>Deferred</b> due to want of NOC/comments from MOEF&CC. |

#### DEPTT. OF ATOMIC ENERGY

|    |                                                                            |                                                                                                       |            |                                                                                                                                                                                                                 |
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| 29 | M/s. Sukaso Ceracolors Pvt. Ltd., Hyderabad<br>F.No. 01/91/110/196/AM18/EC | 1500.00 MTs. of Zircomat 5Micron/325 Mesh Powder (Ceramic Opacifier) for Fob value of USD 30,00,000/- | 24.04.2018 | <b>Approved as per the NOC of DAE</b> vide email dated 27.04.2018 for export of 1500.00 MTs. of Zircomat 5Micron/325Mesh Powder (Ceramic Opacifier) by M/s. M/s. Sukaso Ceracolors Pvt. Ltd., Hyderabad to Iran |
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#### **Note :**

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

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